## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH** CHENNAL



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/169/2016

NAME OF THE PETITIONER(S)

: Arti Meenakashi Muthiah

NAME OF THE RESPONDENT(S) : The Reliance Motor Company Private Limited & 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

. T.K. Bhaskar

Counsel for Petitiones

2. Santhanakrishan Counsel for Respondents Youther 3. M. Karitha Surana Counsel for Respondents

## ORDER

Counsels for both the parties are present. This matter will be taken up along with TCP/163/16. Put up on 09.11.2017 at 10.30 A.M.

- sel

MEMBER (TECHNICAL)

ghk

- Sel MEMBER (JUDICIAL)